

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
AHMEDABAD**

REGIONAL BENCH, COURT NO. 3

EXCISE APPEAL NO. 11446 OF 2016

[Arising out of OIO-AND-EXCUS-000-COM-024-15-16 dated 30/03/2016 passed by Commissioner of Central Excise and Service Tax-ANAND]

KEYUR VORA

Sr. Manager Commercial, Of Kaira Can Company Limited,
Near Railway Crossing, Village- Kanjari,
Kheda, Gujarat

Appellant

Vs.

C.C.E. & C.-ANAND

Office of the Commissioner, Central Excise,
Customs & Service Tax, Central Excise Building,
Nr. Juna Dadar, Behind Old Bus Depot, Anand,
Gujarat-388001

Respondent

Appearance:

Shri Devan Parikh, Senior Advocate & Shri Nirav P Shah, Advocate for the
Appellant

Shri Tara Prakash, Deputy Commissioner (AR) for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. C. L. MAHAR, MEMBER (TECHNICAL)**

Date of Hearing : 18.09.2024
Date of Decision : 10.12.2024

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 11445 of 2016.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(C. L. MAHAR)
MEMBER (TECHNICAL)**